Annexure-1

Name of the corporate debtor: TULJABHAVANI COLD STORAGE PRIVATE LIMITED

Date of commencement of CIRP: March 02, 2020

List of creditors as on: June 28, 2021

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

	Sl. No.	Nameof Creditor	Details of claim received		Details of claimadmitted						Amou nt of	Amou nt of	Amoun t of	Amo untof	
	10.		Date of	Amount claimed	Amount of claim admitted	Nature of claim	Amount coveredby security interest	Amount coveredby guarantee	Wheth er relate d party ?	% of voting share in CoC	contin ge-nt clai m	any Mutu	ny claim not al admitte nes, d nat nay		any
1.		ICICI Bank Limited	16.03.2020	10,74,33,240				10,74,33,240	No	100%					

Annexure A

- A) First charge by way of hypothecation on all company's moveable assets, except banker's goods, pertaining to the project, both present and future
- B) First charge by way of equitable mortgage by deposit of title deeds in favour of ICICI Bank on project land situated at D-19, MIDC, Baramati, Dist. Pune, admeasuring 8399 sq. mts., factory area measuring 6084.509 sq. mts.,